

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-102**  
(IB)-755(PB)/2018  
New IA/3197/2024

**IN THE MATTER OF:**

S.C.S.L. Buildwell Pvt. Ltd.

**.....Applicant**

**Vs.**

Pal Infrastructure & Developers Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 of (IBC) CIRP

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Amar Vivek, Mr. Akhand Pratap Singh, Advs.

For the Respondent :

**ORDER**

**New IA/3197/2024:-**

Ld. Counsel on behalf of the Applicant is present and submitted that the main matter is listed on 22.07.2024 and prayed that this application may also be listed on the same date. In view of the request made by Ld. Counsel on behalf of the Applicant, list this application also on **22.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**